

Fourteenth Lok Sabha

Session : 10

Date : 28-04-2007

Participants : [Handique Shri Bijoy Krishna](#), [Francis George Shri K.](#), [Rawat Prof. Rasa Singh](#), [Thomas Shri P.C.](#), [Babu Rao Shri Mediyam](#), [Manoj Dr. K.S.](#), [Ponnuswamy Shri Mohan](#)

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Title: The Minister of State in the Ministry of Parliamentary Affairs made a statement regarding Government Business for the week commencing the 30th April, 2007 and submissions made by members.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): With your permission Sir, on behalf of Shri Priyaranjan Dasmunsi, I rise to announce that Government Business during the week commencing Monday, the 30th of April, 2007, will consist of:-

1. Consideration and passing of the Finance Bill, 2007.
2. Consideration and passing of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2006.
3. Consideration and passing of the National Institute of Technology Bill, 2007, as passed by Rajya Sabha.

MR. SPEAKER: Dr. Satyanarayan Jatiya – Not present.

Shri Jawale Haribhau Madhav – Not present.

DR. K.S. MANOJ (ALLEPPEY): Sir, the following items may be included in the next week's List of Business:

1. Need to include Alappuzha district under Rural Employment Guarantee Act, 2005.
2. Need to increase the number of bogies in Train Nos.331 and 332 (Ernakulam-Alappuzha and Alappuzha-Ennakulam passenger trains), Train Nos. 337 and 338 (Ernakulam-Kollam and Alappuzha-Ernakulam passenger trains), Train No.339 (Ernakulam-Kanyakulam passenger train), and in Train Nos.6341 and 6342 (Ernakulam-Trivandrum and Trivandrum-Ernakulam Inter-City Express trains) so as to accommodate the rush of daily commuters.

प्रो. रासा सिंह रावत (अजमेर): माननीय सभापति महोदय, अगले सप्ताह की कार्य-सूची में निम्नलिखित विषयों को सम्मिलित कर कृतार्थ करें :-

1. भारतीय राजनीति से अपराधियों के राजनीतिकरण और राजनीति के अपराधीकरण जैसी दुप्रवृत्तियों का निराकरण करने तथा भ्रष्टाचार का मूलोच्छेदन करने हेतु संसद में 'लोकपाल विधेयक' अविलम्ब प्रस्तुत किए जाने की आवश्यकता।
2. अन्य राज्यों की भांति राजस्थान जैसे क्षेत्रफल की दृष्टि से सबसे बड़े और सीमावर्ती राज्य में 'केन्द्रीय विश्वविद्यालय' खोले जाने की आवश्यकता।

DR. BABU RAO MEDIYAM (BHADRACHALAM): Sir, I would like to submit that the following items may be included in the next week's Agenda:

1. A discussion on Annihilation of Caste System, and inhuman discriminatory practice in our society.
2. Constitution of a sub-plan for minority communities like SC/Sts. Justice Sachar Committee has already revealed the miserable socio economic status of the minorities.

SHRI K. FRANCIS GEORGE (IDUKKI): Sir, kindly include the following subjects in the next week's Agenda of the Lok Sabha:-

1. The Free Trade Agreement to be entered into with the Association of South East Asian Nations (ASEAN) and the South Asian Free Trade Agreement (SAFTA) already in place and its impact on the country in general and the agricultural sector in particular;
2. Global warming and its impact on India in the near future and the measures to be taken to ward off its ill effects.

MR. SPEAKER: I think, we should find some time to discuss this global warming.

Shri Subhash S. Deshmukh – Not present.

SHRI P. MOHAN (MADURAI): Sir, I request that the following matters may be listed in the next week's Agenda:-

1. To discuss the modalities to be held by the Government to ensure the employment opportunities to Government jobs to visually and physically challenged persons.
2. To evolve methods to identify and promote the sports' persons among them in national and international meet meant for physically challenged.

SHRI P.C. THOMAS (MUVATTUPUZHA): The following items may be included in the next week's agenda:-

1. The Foreign Direct Investment in retail sector will be highly detrimental to our retail sector, specially small and medium merchants and traders whose business will be ruined completely.

Already, multinationals have started investing thousands of crores of rupees to start selling provisions, pulses, stationary, fruits, vegetables and all articles required for daily human use. They are starting huge malls not only in big cities, but in small and medium towns and villages. Unless this is checked it will act as a 'Tsunami' washing lakhs and crores of merchants. This matter needs urgent attention of Parliament and Government and calls for immediate measures.

2. There is apprehension that a dam in Kerala in Idukki district which is more than hundred years old may break at any time. The Government of Kerala proposes to build a new Dam replacing the present dam, as its breakage will wash away five districts and all living beings therein. Water from this dam is being given to Tamil Nadu as per a contract, which will continue.... (*Interruptions*)

MR. SPEAKER: Mr. Thomas, this is just to mention the subject. I will not allow it.

... (*Interruptions*)

MR. SPEAKER: You sit down. I am not allowing you. Mr. Thomas, you cannot do that. I will not allow a discussion on it; you have to only mention the subject.

... (*Interruptions*)

MR. SPEAKER: Nothing more will be recorded.

(*Interruptions*) ... *

अध्यक्ष महोदय : आपका हो गया, अब बैठ जाइये।

... (*Interruptions*)

MR. SPEAKER: Item 8, Shri Priya Ranjan Dasmunsi.

... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded any further; I have called the hon. Minister.

(*Interruptions*) ... *

* Not recorded